COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

DFR NO. 3364 OF 2018 & IA NO. 1688 OF 2018

Dated: 29th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

M/s SKN Haryana City Gas Distribution (P) Ltd. Appellant(s)

Versus

Petroleum and Natural Gas Regulatory Board Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Raizada, Sr. Adv.

Ms. Divya Roy Mr. Sanjeet Singh

Counsel for the Respondent(s) : Mr. Utkarsh Sharma

<u>ORDER</u>

List the matter on <u>19-12-2018</u>.

(B. N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson